

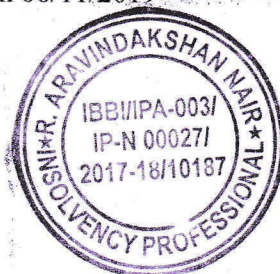
**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF LAKE VIEW AYURVEDIC RESORT AND RESEARCH CENTRE PRIVATE LIMITED.

RELEVANT PARTICULARS	
1.	Name of corporate debtor Lake View Ayurvedic Resort and Research Centre Private Limited
2.	Date of incorporation of corporate debtor 13/06/2010
3.	Authority under which corporate debtor is incorporated / registered ROC-Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U55102KL2000PTC013997
5.	Address of the registered office and principal office (if any) of corporate debtor Door No.T.P.V/79 ,Ottakal P.O. Thenmala, Kollam KI 691308 And Jeeva Bhavan, Kalayanadu, Plachey p.O Punalur, Kollam, Kerala - 691 308
6.	Insolvency commencement date in respect of corporate debtor 06/11/2019
7.	Estimated date of closure of insolvency resolution process 04/05/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Aravindakshan Nair R IBBI/IPA-003/IP-N00027/2017-18/10187
9.	Address and e-mail of the interim resolution professional, as registered with the Board Ashadha(Kuttara), Cheruthana P.O., Karthikappally Taluk, Alleppey dist pin .690517 kuttara@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional Saras,TC 26 /204,TRA119 Thekkummoodu. Kunnukuzhy ,Vanchiyoor P.O ,Trivandrum ,Kerala Pin 695035 e-mail : kuttara@yahoo.co.in
11.	Last date for submission of claims 22/11/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es) Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) 1.NA 2. 3.
14.	(a) Relevant Forms Web link:https:// www.ibbi.gov.in/home/downloads/

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Lake View Ayurvedic Resort and Research Centre Pvt.Ltd. on 06/11/2019



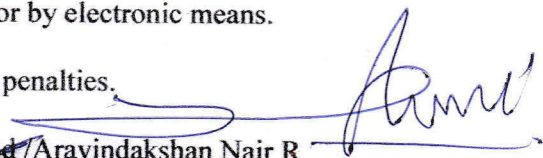
A handwritten signature in blue ink, appearing to be "Aravindakshan Nair R", written over a horizontal line.

The creditors of the Lake View Ayurvedic Resort and Research Centre Pvt.Ltd. are hereby called upon to submit their claims with proof on or before 22/11/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional  
Date and Place:

  
: Sd/Aravindakshan Nair R  
08/11/2019  
Trivandrum

